



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 04.03.2025

NOTICE

Please take notice that the following matters listed in the Court of Chairperson on 07.03.2025 will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 660 of 2024 & I.A. No. 6507, 6881 of 2024 Part Heard	Sunil Mangal Mandal Suspended Board of Director of Man Infraprojects Ltd. Vs. Manoj Kumar Agarwal Interim Resolution Professional of Man Infraprojects Ltd. & Anr.	Karan Malhotra	Surekha Raman- R2 Megha Rao Niket Kumar- R1 Atul Singh Nitika Agarwal
2.	Comp. App. (AT) (Ins) No. 746 of 2022 & I.A. No. 3132 of 2022 Part Heard	Sugan Choudhary Vs. Arun Enterprises & Anr.	Ashutosh Kumar	Iswar Mohapatra-R2 Gautam Singh-R1 S Singhai Shambhavi Mishra

By order of Hon'ble Chairperson
-Sd/-
Registrar